



Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar/ Jammu

NOTIFICATION
Srinagar, 26 of October, 2019

SRO 890

In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the State Urban Development Agency (J&K SUDA) (Gazetted/Superior Services) for the Union Territory of Jammu and Kashmir upon exclusion of the posts of Union Territory of Ladakh, shall comprise the posts as indicated in Schedule - I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Dheeraj Gupta), IAS

Principal Secretary to the Government
Housing & Urban Dev. Department

Dated : 26.10.2019

No. HUD/Adm./ 95 /2019

Copy to the:

1. Financial Commissioner, Finance Department.
2. Principal Secretary to Hon'ble Governor.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice and P. A.
5. Director Finance, Housing & Urban Dev. Department.
6. Chief Executive Officer.
7. OSD to Advisor (S) to Hon'ble Governor J&K, Srinagar.
8. Private Secretary to Chief Secretary, J&K.
9. Private Secretary to Principal Secretary, H& UDD.
10. Incharge Website.
11. SRO file (w.2.s.c).

(Syed Nazir Ahmad)

Under Secretary to the Government
Housing & Urban Dev. Department



Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar

Schedule-I

(Gazetted/Superior Services), State Urban Dev. Agency (J&K SUDA) to SRO _____ Dated 10-2019

S. No	Name of the post	Number of Posts	Pay band/ Scale of the post with Grade pay	Cadre (Union Territory/ Division/District)
1	Chief Executive Officer	02	67750-2087020	UT, J&K
2	Project officer	10	9300-34800 (5200 GP)	Division

(Syed Nazir Ahmad)

Under Secretary to the Government
Housing & Urban Dev. Department